

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF INVESTMENT  
AND PUBLIC ASSET MANAGEMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2077**  
TO BE ANSWERED ON FRIDAY, JULY 28, 2017  
SHARAVANA 6, 1939 (SAKA)

**Listing of Profit Making PSUs**

2077 SHRIMATI VANAROJA R

Will the Minister of FINANCE be pleased to state

- (a) whether the Government proposes that all Public Sector Undertakings (PSUs) that have been earning profit for three years should be listed and a detailed timeline put in place to unlock the value of State run companies and if so, the details thereof, and
- (b) whether the first set of public offers of State run companies are expected around Diwali this year and if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI ARJUN RAM MEGHWAL)

(a) & (b) As per the extant disinvestment policy, Central Public Sector Enterprises (CPSEs) having a positive net-worth, no accumulated losses and having earned net profit in three preceding consecutive years are considered for listing on the stock exchange following SEBI's rules/regulations

As announced in Budget 2017-18, the Government has put in place a mechanism/procedure alongwith indicative timelines for listing of CPSEs on 17 02 2017. The Administrative Ministries/Departments have been requested to follow the suggested timelines and to complete time-bound listing of identified CPSEs, as per the extant Act, Rules and Regulations

The Government on 12 04 2017 has also approved listing of 11 CPSEs namely, Rail Vikas Nigam Ltd, IRCON International Ltd, Indian Railway Finance Corporation Ltd, Indian Railway Catering and Tourism Corporation Ltd, RITES Ltd, Bharat Dynamics Ltd, Garden Reach Shipbuilders & Engineers Ltd, Mazagaon Dock Shipbuilders Ltd, North Eastern Electric Power Corporation Ltd, MSTC Ltd, and Mishra Dhatu Nigam Ltd. Further action, as per the extant Act, Rules and Regulations, is being taken for timely listing of these CPSEs on stock exchanges

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